

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Notification


No:- 2615 / RG/LP.

Dated:- 19.08.2025.

Hon'ble Full Court has been pleased to designate the below named Advocates as "**Senior Advocates**", subject to furnishing of undertaking in terms of Rule 5 of the High Court of Jammu & Kashmir and Ladakh (Designation Senior Advocates) Rules, 2025:

1. Shri Surinder Singh
2. Shri Shabir Ahmad Naik
3. Shri Tahir Majid
4. Shri Syed Manzoor Ahmad
5. Shri Mushtaq Ahmad Chashoo
6. Shri Aseem Kumar Sawhney
7. Ms. Dipika Mahajan
8. Shri Ravinder Sharma
9. Shri Rakesh Kumar Chagotra
10. Ms. Masooda Jan
11. Shri Amit Gupta
12. Shri Tasaduq Hussain Khawaja
13. Shri Chander Shekher Gupta
14. Shri Vishal Sharma
15. Shri Nirmal Kishore
16. Shri Rameshwar Prasad Sharma
17. Shri Ajay Sharma
18. Shri Shah Mohd
19. Shri Sakal Bhushan
20. Shri Rajnish Raina
21. Ms. Shabeena Nazir
22. Shri Rohit Kohli
23. Shri Raman Sharma
24. Shri Anupam Raina
25. Ms. Shivani Jalali

By Order


(M.K. Sharma) 19/08/2025

Registrar General (Officiating)


No: 44545-80 / RG/LP

Dated: 19-08-2025

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for information of their Lordships.
3. Advocate General, UT of Jammu & Kashmir and Ladakh.
4. Secretary, Bar Council of India, New Delhi.

5. President, High Court Bar Association, Jammu/Srinagar
.....for information.
6. Registrar Vigilance, High Court of Jammu & Kashmir and Ladakh, Srinagar.
7. Registrar Computer (I.T), High Court of Jammu & Kashmir and Ladakh, Srinagar.
8. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Srinagar.
9. Registrar Judicial, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
10. Principal District and Sessions Judge_____.
11. Director, J&K Judicial Academy, Srinagar.
12. Registrar Administration, High Court of Jammu & Kashmir and Ladakh, Srinagar.
13. CPC, e-Courts, High Court of J&K & Ladakh, Jammu for getting the same uploaded on the official website of High Court of J&K and Ladakh.
14. Manager, Govt. Press, Srinagar, for publication in the next issue of Government Gazette.
15. Director Information, J&K, Jammu/Srinagar with the request to publish the above notification in the two Daily Newspapers i.e. Daily Excelsior (Jammu), Kashmir Times (Jammu), Greater Kashmir (Srinagar) and Daily Srinagar Times (Srinagar) and also in the newspaper having wide circulation in the Union Territory of Ladakh.
16. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
17. Concerned Advocates_____
.....for information and compliance.


(Mohammad Yasin Beigh)
Registrar Administration
19-08-2025

15-5-802312

19-08-2025